

:saucanaa :
NOTICE

*vyaapar icanh ko pMjalkrNa ko ilae Aavaodk tqaa [sako
AiBakta-AaoM sao ivaSaoYa \$p sao yah p`aqanaa- kl jaatl hO
ik p~acaar krto samaya saMbaMiQat vyaapar icanh rijaYTI/
kayaa-laya ka saMpUNa- saMdBa- , p~ saM#yaa ,tarIK ,
Aavaodna saM#yaa tqaa saMbaMiQat vaga- ik saM#yaa ka
ja\$r]llaoK kroM
ijasasao ik p~aoM ko yaqaaSalGa\ inapTana krnao maom
sauivaQaa haogal*

*Applicants for registration of Trade Marks and their agents are
particularly requested to quote in their replies full and complete
Reference Letter No. and date, application number and the class to
which it relates. This would facilitate quick disposal of letters.*

vhl.rval

*mahainayaM~k ,eksva
AiBaklp tqaa vyaapar icanh*

V. RAVI

***CONTROLLER-GENERAL OF PATENTS,
DESIGNS AND TRADE MARKS***

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Wara p`kaiSat

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